

No. 46: Foreign Investment Inflows

(US \$ million)

Item	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (P)	2007-08 (P)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
A. Direct Investment (I+II+III)	2,144	2,821	3,557	2,462	2,155	4,029	6,130	5,035	4,322	6,051	8,961	22,079	32,435
I. Equity (a+b+c+d+e)	2,144	2,821	3,557	2,462	2,155	2,400	4,095	2,764	2,229	3,778	5,975	16,482	25,241
a. Government (SIA/FIPB)	1,249	1,922	2,754	1,821	1,410	1,456	2,221	919	928	1,062	1,126	2,156	2,298
b. RBI	169	135	202	179	171	454	767	739	534	1,258	2,233	7,151	17,129
c. NRI	715	639	241	62	84	67	35	-	-	-	-	-	-
d. Acquisition of shares *	11	125	360	400	490	362	881	916	735	930	2,181	6,278	5,148
e. Equity capital of unincorporated bodies #	61	191	190	32	528	435	897	666
II. Reinvested earnings +	1,350	1,645	1,833	1,460	1,904	2,760	5,091	6,884
III. Other capital ++	279	390	438	633	369	226	506	310
B. Portfolio Investment (a+b+c)	2,748	3,312	1,828	-61	3,026	2,760	2,021	979	11,377	9,315	12,492	7,003	29,395
a. GDRs/ADRs # #	683	1,366	645	270	768	831	477	600	459	613	2,552	3,776	8,769
b. FIIs **	2,009	1,926	979	-390	2,135	1,847	1,505	377	10,918	8,686	9,926	3,225	20,328
c. Offshore funds and others	56	20	204	59	123	82	39	2	-	16	14	2	298
Total (A+B)	4,892	6,133	5,385	2,401	5,181	6,789	8,151	6,014	15,699	15,366	21,453	29,082	61,830

(US \$ million)

Item	2007-08 (P)											
	Apr.	May	Jun.	Jul.	Aug.	Sep.	Oct.	Nov.	Dec.	Jan.	Feb.	Mar.
1	2	3	4	5	6	7	8	9	10	11	12	13
A. Direct Investment (I+II+III)	1,643	2,120	1,238	705	831	713	2,027	1,864	1,558	1,767	5,670	4,438
I. Equity (a+b+c+d+e)	1,643	2,120	1,238	705	831	713	2,027	1,864	1,558	1,767	5,670	4,438
a. Government (SIA/FIPB)	76	847	177	177	76	117	95	82	127	221	259	44
b. RBI	699	1,050	912	515	512	201	1,710	965	1,385	884	4,704	3,591
c. NRI	-	-	-	-	-	-	-	-	-	-	-	-
d. Acquisition of shares *	868	223	149	13	243	395	222	817	46	662	707	803
e. Equity capital of unincorporated bodies #
II. Reinvested earnings +
III. Other capital ++
B. Portfolio Investment (a+b+c)	1,974	1,852	3,664	6,713	-2,875	7,081	9,564	-107	5,294	6,739	-8,904	-1,600
a. GDRs/ADRs # #	11	5	300	2,028	448	1	2,731	158	2,708	249	87	43
b. FIIs **	1,963	1,847	3,279	4,685	-3,323	7,057	6,833	-265	2,396	6,490	-8,991	-1,643
c. Offshore funds and others	-	-	85	-	-	23	-	-	190	-	-	-
Total (A+B)	3,617	3,972	4,902	7,418	-2,044	7,794	11,591	1,757	6,852	8,506	-3,234	2,838

(US \$ million)

Item	2008-09 (P)				
	Apr.	May	Jun.	Jul.	Apr.-Jul.
1	2	3	4	5	6
A. Direct Investment (I+II+III)	3,749	3,932	2,392	2,247	12,320
I. Equity (a+b+c+d+e)	3,749	3,932	2,392	2,247	12,320
a. Government (SIA/FIPB)	851	65	806	321	2,043
b. RBI	1,819	3,091	1,188	1,497	7,595
c. NRI	-	-	-	-	-
d. Acquisition of shares *	1,079	776	398	429	2,682
e. Equity capital of unincorporated bodies #
II. Reinvested earnings +
III. Other capital ++
B. Portfolio Investment (a+b+c)	-880	-288	-3,010	-492	-4,670
a. GDRs/ADRs # #	552	446	1	7	1,006
b. FIIs **	-1,432	-734	-3,011	-499	-5,676
c. Offshore funds and others	-	-	-	-	-
Total (A+B)	2,869	3,644	-618	1,755	7,650

* :Relates to acquisition of shares of Indian companies by non-residents under Section 6 of FEMA, 1999. Data on such acquisitions have been included as part of FDI since January 1996.

** :Represents inflow of funds (net) by Foreign Institutional Investors (FIIs).

:Figures for equity capital of unincorporated bodies for 2006-07 and 2007-08 are estimates.

:Represents the amount raised by Indian Corporates through Global Depository Receipts (GDRs) and American Depository Receipts (ADRs).

+ :Data for 2006-07 and 2007-08 are estimated as average of previous two years. ++: Data pertain to inter company debt transactions of FDI entities.

Notes :1. Data on FDI have been revised since 2000-01 with expanded coverage to approach international best practices.

2. These data, therefore, are not comparable with FDI data for previous years. Also see 'Notes on Tables ' of Table No 42&43.

3. Monthly data on components of FDI as per expanded coverage are not available.

No. 46 A: Outward Remittances under the Liberalised Remittance Scheme for
Resident Individuals

(US \$ million)

Purpose	2004-05	2005-06	2006-07	2007-08
1	2	3	4	5
1. Deposit	9.1	23.2	19.7	24.0
2. Purchase of immovable property	0.5	1.9	8.5	39.5
3. Investment in equity/debt	-	-	20.7	144.7
4. Gift	-	-	7.4	70.3
5. Donations	-	-	0.1	1.6
6. Others**	-	-	16.4	160.4
Total (1 to 6)	9.6	25.0	72.8	440.5

(US \$ million)

Purpose	April 2008	May 2008	June 2008
1	2	3	4
1. Deposit	3.4	3.0	4.1
2. Purchase of immovable property	7.7	7.0	6.5
3. Investment in equity/debt	13.3	13.7	14.9
4. Gift	8.8	10.9	10.2
5. Donations	0.2	0.1	0
6. Others**	17.1	18.5	20.5
Total (1 to 6)	50.5	53.2	56.2

- : Not available

** : Include items such as Education, Tours and Travels.

Note : Under Liberalised Remittance Scheme (LRS), currently, the residents are permitted to remit up to an amount of US \$ 2,00,000 per financial year (April-March) for any permitted current or capital account transactions or a combination of both with effect from September 26, 2007. The LRS Scheme was introduced in February 2004 to facilitate resident individuals to freely remit up to US \$ 25,000 per calendar year, which was enhanced to US \$ 50,000 per financial year in December 2006; to US \$ 1,00,000 per financial year in May 2007; and to US \$ 2,00,000 per financial year in September 2007.